

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 75 of 2011

Dated: 28th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Union of India through Southern Railway **... Appellant(s)**

Versus

Tamil Nadu Electricity Regulatory Comm. & Anr. **....Respondent(s)**

Counsel for the Appellant(s): **Mr. V.S. R. Krishna, Sr. Adv. with**
Mr. Abhishek Yadav

Counsel for the Respondent(s): **Mr. G. Umapathy for R.1**
Mr. S. Vallinayagam for R.2

ORDER

The learned counsel for Respondent Nos. 1 and 2 have filed their Counters.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 01.11.2011 after serving copy on the other side.

Post the matter on **02.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS